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- The allocation of Special Central Assistance to the State of Tribal Sub-Plan (TSP) areas will be increased significantly.
- As a part of the North-Eastern package, the Special Central Assistance to Tribal Sub Plan for Tripura has been increased from Rs. 444.66 lakhs to Rs. 635 lakhs and the first instalment of Rs. 320 lakhs has been released. In addition an amount of Rs. 100 lakhs has been released in recognition of the State Govi. having adopted Maharashtra Model for Tribal Development.
- At least 20 NGOs will be assisted for undertaking the schemes for welfare of weaker sections.
- At present 4 NGOs from Tripura are being assisted for undertaking programmes for welfare of SCs/STs. Grant to 16 other NGOs will be considered for sanction during 1997-98 subject to the fulfilment of eligibility conditions by the NGOs.

6. 5 Old Age Homes will be sanctioned.

- Proposal for sanction of five Old Age Homes have been received from the State Govt., which are under process.
- 7. Rs. 40.00 lakhs will be sanctioned @ Rs. 10.00 lakhs to each of the four Districts for implementation of Central Sector Scheme for purchase/fittings of Aids and Appliances to the handicapped persons.
- DRDA South Tripura, was released a grant of Rs. 10 lakhs during 1996-97 under ADIP Scheme. Proposals received from DRDA, North Tripura and DRDA. Ambassa during current year require some more information & inputs. Both these DRDAs have been requested to forward the necessary documents. This Ministry has also written d.o. letters on 7.6.96, 31.12.96 and 9.6.97 to the State Govt. for forwarding the proposals.
- 8. Rs. 40.00 lakhs will be sanctioned if the State Govt. can send a proposal for the Minority educational institutions managed by the Non-Governmental Organisations.

Proposals from the State Govt. of Tripura for the Minority Educational institutions are still awaited.

{Translation]

Schemes for Tribals

1082. SHRI KACHARU BHAU RAUT : SHRI R. SAMBASIVA RAO :

Will the Minister of WELFARE be pleased to state:

(a) whether the Government have formulated any schemes for the development of Adivasis and Adivasi areas for the year 1997-98;

- (b) if so, the details thereof; and
- (c) the amount likely to be incurred thereon each year during the Ninth Plan?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) and (b) The schemes formulated during the previous years are being continued in 1997-98. A statement indicating allocation of funds under various schemes for the welfare of tribals for the year 1997-98 is enclosed.

(c) Allocation for 9th Plan is not yet finalised.

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Statement

SI. Scheme Outlay No. for 1997- Scheduled Tribe Development 1. Special Central Assistance for 330.00 Tribal Sub-Plan 2. Grants under Proviso(1) to Article 75.00 275(1) of the Constitution 3. Aid to Vol. Organisations for STs. 10.00 Grant in aid to State Tribals 4. Development Cooperative 10.00	98
 Special Central Assistance for Tribal Sub-Plan Grants under Proviso(1) to Article 75.00 275(1) of the Constitution Aid to Vol. Organisations for STs. Grant in aid to State Tribals Development Cooperative 10.00 	
Tribal Sub-Plan 2. Grants under Proviso(1) to Article 75.00 275(1) of the Constitution 3. Aid to Vol. Organisations for STs. 10.00 Grant in aid to State Tribals 4. Development Cooperative 10.00	
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Grant in aid to State Tribals 4. Development Cooperative 10.00	
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Corporations for MFP operations	
5. Girls Hostels for STs 4.00	
6. Boys Hostels for STs 4.00	
7. Ashram Schools in TSP areas 5.00	
8. Vocational Training in Tribal Areas 3.75	
Educational Complex in Low literacy	
10. Research & Training :	
(a) Grants to Tribal Research Institutes & Award of Research Fellowships 5.75	
(b) Supporting Projects of All 0.50 India or Inter State nature for STs	
11. Investment in TRIFED 23.00	
12. Price Support to TRIFED 2.00	
13. Grant in Aid to TRIFED —	
14. Village Grain Bank 2.00	
15. Development of Primitive Tribal 2.00 Groups	
Total 481.00	,

FCI Godowns in Delhi

1083. SHRI JAI PRAKASH AGARWAL: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

- (a) the locations selected or proposed to be selected for construction of new godowns in Delhi under the Food Corporation of India;
- (b) whether the construction work of new godowns has since been started:
- (c) if so, the details thereof location-wise and the time by which the said construction is likely to be completed:
 - (d) if not, the reasons for delay; and
- (e) the locations where new godowns have been constructed during the last three years or proposed to be constructed, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI RAGHUVANS PRASAD SINGH): (a) to (d) At present, there is no proposal to construct new godowns in Delhi, since the available capacity i.e. 3.78 lakh tonnes as on 31.5.1997 with the Food Corporation of India is adequate keeping in view the monthly allocation of foodgrains of 0.53 lakh tonnes.

(e) A list containing the locations of the State-wise godowns constructed during the last three years and the godowns which are proposed to be constructed by the Food Corporation of India during 1997-98, is attached as statement.

Statement

Locations State-wise where Godowns were Constructed during the last three years

Year	State/Centre	Capacity constructed in MT
1	2	3
1994-95	AP/Dowleswaram	10,000
	WB/Dankuni	1,660
	Orissa/Rayyagadda	5,000
	Orissa/Attabira	3,340
	Orissa/Kesinga	3,340